

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 14 OF 2019 & IA NO. 1672 of 2018 &**  
**APPEAL No. 15 of 2019 & IA No. 1670 of 2019**

**Dated : 22<sup>nd</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**APPEAL NO. 14 OF 2019 & IA NO. 1672 of 2018**

**M/s Brics Renewable Energy Private Limited** **...Appellant(s)**  
**Vs.**  
**Bangalore Electricity Supply Company Limited & Ors.** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.  
Mr. Shubhranshu Padhi  
Mr. Ashish Yadav  
Ms. Geet Ahuja  
Mr. Hemant Singh  
Mr. Tushar Shrivastava  
Mr. Laxhyajit Singh Bagdwal

Counsel for the Respondent(s) : Mr. Balaji Srinivasan  
Ms. Pallavi Sengupta  
Ms. Anini Debbarman

**APPEAL No. 15 of 2019 & IA No. 1670 of 2019**

**M/s Aavanti Renewable Energy Private Limited** **...Appellant(s)**  
**Vs.**  
**Bangalore Electricity Supply Company Limited & Ors.** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.  
Mr. Shubhranshu Padhi  
Mr. Ashish Yadav  
Ms. Geet Ahuja  
Mr. Hemant Singh  
Mr. Tushar Shrivastava  
Mr. Laxhyajit Singh Bagdwal

Counsel for the Respondent(s) : Mr. Balaji Srinivasan  
Ms. Pallavi Sengupta  
Ms. Anini Debbarman

## **ORDER**

Objections of the Respondents, if any, shall be filed within four weeks.

List these matters on **22.10.2019**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**